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27/3/19

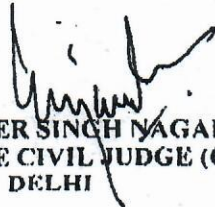
OFFICE OF THE DISTRICT & SESSIONS JUDGE (HEADQUARTERS): DELHI

CIRCULAR

Subject:- Prayer Meeting in memory of Hon'ble Mr. Justice S.B. Sinha, former Chief Justice of Delhi High Court, New Delhi and former Judge of the Supreme Court of India.

With profound sorrow and grief this is to inform that Hon'ble Mr. Justice S.B. Sinha, former Chief Justice of Delhi High Court, New Delhi and former Judge of the Supreme Court of India, has left for his heavenly abode on 19.03.2019.

'Prayer Meeting' in the memory of the departed soul will be held on Friday, i.e. 29th March, 2019 at 04:30 p.m. at Delhi Chinmaya Sewa Trust (Chinmaya Mission Auditorium), 89, Lodhi Estate, Lodhi Road, New Delhi.


(GAJENDER SINGH NAGAR)
ADMINISTRATIVE CIVIL JUDGE (CENTRAL)
DELHI

799/
18438-18538
No. /ACJ(Central)/2019

Dated, Delhi the... 26/03/2019

Copy forwarded for necessary information and necessary action to :

1. The Ld. Registrar General, High Court of Delhi, New Delhi.
2. The Ld. District & Sessions Judges, West, North-East, East, South- West, New Delhi, North-West, North, Shahdara, South & South-East, Delhi/New Delhi with the request to circulate the same amongst all the Officers of DHJS/DJS of their respective districts.
3. The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts Complex, Dwarka, New Delhi with request to circulate this circular amongst all the Judges, Family Courts in their respective districts.
4. The Ld. Principal Secretary (Law, Justice & Legislative Affairs), GNCTD, Delhi Sachivalya, New Delhi
5. The Ld. Chairperson, Delhi Judicial Academy, Sector-14, Dwarka, New Delhi
6. All the Judicial Officer, Central District, Tis Hazari Courts, Delhi.
7. The Ld. Officer Incharge, Pool Car at Central District, Tis Hazari Courts, Delhi.
8. The Ld. Member Secretary, Delhi State Legal Services Authority, Patiala House Courts, New Delhi.
9. The PS to Ld. District & Sessions Judge (HQs.), Delhi
10. Notice Boards/ all the Bar Associations at Tis Hazari/ Patiala House/ Dwarka / Rohini /Saket /KKD Courts, Delhi/New Delhi.
11. For uploading on LAYERS.


OIC (Admn-III)
DJS J(n)
27/3/19

OFFICE OF THE DISTRICT & SESSIONS JUDGE NORTH DISTRICT
ROHINI COURTS COMPLEX, DELHI

No. 9729-9760 Admn-III/Cir/North/RC/2019 Dated, Delhi, the:- 28/3/19

Copy forwarded for information and necessary action to :-

1. All the Judicial Officers, DHJS/DJS, North District, Rohini Courts, Delhi.
2. P.S. to Ld. District & Sessions Judge, North, Rohini Courts, Delhi.


(S.S. MALHOTRA) 28/3/19
Officer In-charge Administration Branch-III
North District Rohini Courts Delhi